

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:374
ANSWERED ON:06.12.2013
REVIEW OF MINING AREAS
Choudhry Smt. Shruti

Will the Minister of MINES be pleased to state:

- (a) whether the Government has assessed and reviewed the no-go mining areas;
- (b) if so, the details and findings thereof; and
- (c) the views of States particularly of Haryana in this regard?

Answer

THE MINISTER OF MINES (SHRI DINSHA PATEL)

(a) to (c): A Group of Ministers (GoM) constituted by the Cabinet Secretariat vide their O.M. dated 3rd February 2011 to consider the environmental and developmental issues relating to coal mining and other development projects, inter-alia, decided that concept of Go-No-Go for coal mining should be done away with and each of the proposals seeking diversion of forest land for coal mining be processed and considered by the Ministry of Environment and Forests (MoEF) on its merits.

Accordingly, the MoEF on 30th August 2012 informed the concerned State Governments that they may process the proposals seeking prior approval of Central Government under the Forest (Conservation) Act, 1980 for diversion of forest land for coal mining projects in accordance with said decision of the GoM and send these proposals to the MoEF for its further necessary action to consider these proposals on case to case basis and on merit. No comments have been received from Government of Haryana on the assessment and review of no-go mining areas.